

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING & URBAN AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO. 3242  
TO BE ANSWERED ON JANUARY 01, 2019**

**HOUSING FOR ALL**

**No. 3242 DR. FAROOQ ABDULLAH:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state :**

**(a) whether 'Housing for All' scheme under Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] is being implemented all over the country including in the State of Jammu and Kashmir;**

**(b) if so, the details of the expenditure incurred during the last two years, State-wise and with particular reference to J&K;**

**(c) whether it is a fact that an amount of Rs. 1.66 lakh is being given to the beneficiaries under the said scheme which is not sufficient to meet their needs;**

**(d) if so, whether the Government intends to increase the said amount;**

**(e) if not, the reasons therefor; and**

**(f) whether repairing of the houses is likely to be brought under the said scheme and if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING & URBAN AFFAIRS**

**(SHRI HARDEEP SINGH PURI)**

**(a) & (b): The Ministry of Housing and Urban Affairs is implementing the Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] for providing assistance to States/Union Territories (UTs), including the State of Jammu & Kashmir, in addressing the housing requirement of the people belonging to Economically Weaker Sections (EWS), Lower Income Group (LIG) and Middle Income Group (MIG) categories in urban areas. The PMAY (U) comprises the following four verticals:**

- (i) “In-situ” Slum Redevelopment (ISSR);**
- (ii) Credit-Linked Subsidy Scheme (CLSS);**
- (iii) Affordable Housing in Partnership (AHP); and**
- (iv) Beneficiary-led individual house construction or enhancement (BLC)**

**Details of central assistance released, State/UT-wise including the State of J&K, during the last two years and current year are at Annexure.**

**(c) to (e): An amount of Rs. 1.666 lakh, which includes Rs. 1.50 lakh as central share and Rs. 0.166 lakh as State Share, is being given to each beneficiary of the State of J&K under the PMAY (U). As per the information provided by the State Government of J&K, there is no proposal at the end of the State Government to increase the State share under the Scheme.**

**(f): The fourth vertical of the PMAY(U) is either for construction of new houses or for enhancement of existing houses for the eligible EWS beneficiaries who are not able to take advantage of other verticals of the Scheme. Central assistance of Rs. 1.50 lakhs is eligible for construction of new houses or for enhancement of existing houses under the Scheme.**

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**Details of central assistance released, State/UT-wise including the State of J&K, during the last two years and current year under Pradhan Mantri Awas Yojana (U)**

[as on 24th Dec, 2018]

Sl. No.	Name of the State/ UT	Central Assistance Released (Rs. in Cr.)	
		During Last two year F.Y. 2016-18	Current year (2018-19)
1	A&N Island (UT)	0.23	0.04
2	Andhra Pradesh	2,911.88	464.61
3	Arunachal Pradesh	49.71	9.93
4	Assam	340.29	6.39
5	Bihar	724.67	116.84
6	Chandigarh (UT)	1.23	1.52
7	Chhattisgarh	564.99	157.93
8	D&N Haveli (UT)	25.46	9.54
9	Daman & Diu (UT)	4.07	2.17
10	Delhi (UT)	59.31	84.14
11	Goa	2.37	3.39
12	Gujarat	1,715.26	1,456.87
13	Haryana	158.96	228.31
14	Himachal Pradesh	28.60	21.92
15	Jammu & Kashmir	63.51	17.92
16	Jharkhand	863.66	14.53
17	Karnataka	1,893.64	258.56
18	Kerala	320.41	587.59
19	Lakshdweep (UT)	-	-
20	Madhya Pradesh	2,780.56	1,389.15
21	Maharashtra	1,278.39	1,473.62
22	Manipur	159.78	0.67
23	Meghalaya	5.24	0.22
24	Mizoram	60.53	7.05
25	Nagaland	70.33	61.62
26	Orissa	268.44	204.03
27	Puducherry (UT)	47.19	12.19
28	Punjab	160.03	97.03
29	Rajasthan	288.64	151.91
30	Sikkim	1.31	1.61
31	TamilNadu	1,829.00	830.00
32	Telangana	916.30	152.09
33	Tripura	448.07	141.21
34	Uttar Pradesh	1,699.75	918.26
35	Uttrakhand	160.93	37.80
36	West Bengal	1,226.56	379.84
<b>Grand Total :-</b>		<b>21,129.32</b>	<b>9,300.52</b>